

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.04.2018.

PRESENT: 1. Hon'ble Member(J) ~~Shri Rajeswara Rao Vittanalla~~
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.93/BB / 2018	For compliance of office objections raised by registry	Rule 6 of I&B	M/s Stella Moda Fab LLP	Krishna S Vyas Advocate	M/s Scotts Garments Ltd	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Counsel for operational creditor is present. Issue notice to corporate debtor. Registry to prepare notice. Counsel for petitioner company collect the notice and serve it on corporate debtor and file proof of service. Post the case on 10.05.2018.


MEMBER(T)


MEMBER(J)